

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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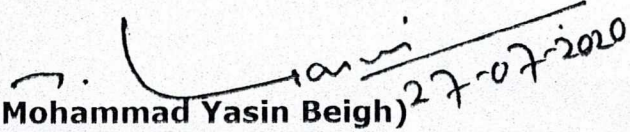
## ORDER

No. 142 Dated 27/07/2020

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocates for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

| S.No. | Name   | Amount       | Name of the Authorities                              |
|-------|--|--------------|--|
| 1     | <b>Shri Mustahsun Latief Mattu</b><br>S/O Abdul Latif Mattu R/O<br>Lal Bazar, Distict Srinagar<br>Enrol.No. JK-395/2013<br>Dt. 03.09.2013.     | Rs.1.00 Lacs | Principal District &<br>Sessions Judge,<br>Srinagar. |
| 2.    | <b>Ms. Sumaya Khaliq</b><br>D/O Sh. Abdul Khaliq<br>R/O Keller District Shopian.<br>Enrol.No. JK-328/14<br>Dt. 03.09.2014                      | Rs.1.00 Lacs | Principal District &<br>Sessions Judge, Shopian.     |
| 3.    | <b>Sh. Mohammad Nasir Mughal</b><br>S/O Sh. Mohd Ishaq<br>R/O Chani Tehsil Siot District<br>Rajouri<br>Enrol.No. JK-309/2007<br>Dt. 16.12.2007 | Rs.1.00 Lacs | Principal District &<br>Sessions Judge, Jammu.       |

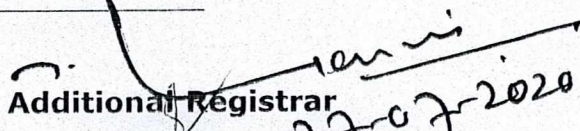
**By Order**

  
(Mohammad Yasin Beigh) 27-07-2020  
Additional Registrar

No. 2811-24/CF Dated 27/07/2020

**Copy forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey  
..... for information of Their Lordships.
- 4-5. Principal District & Sessions Judge, Jammu/Srinagar/Shopian.  
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
- 6-7. Registrar (Computers), High Court of J&K, Jammu for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned
- 8-9. President, J&K High Court Bar Association, Jammu/Srinagar for information.
10. President, District Bar Association, Shopian.
- 11-13. \_\_\_\_\_

  
Additional Registrar 27-07-2020